THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) to (c) Ministry of Information and Broadcasting and Ministry of Tourism entered into a Memorandum of Understanding (MoU) in February, 2012 to synergize the tourism promotion activities of Ministry of Tourism and the efforts of Ministry of Information and Broadcasting towards promotion of Indian cinema as well as promotion of India as a preferred filming destination.

As per the provisions of the MoU while the Ministry of Tourism would extend partial financial support to Ministry of Information and Broadcasting for organising/participation in international film festivals and film markets in India and abroad, the Ministry of Information and Broadcasting would promote the "Incredible India" campaign in their events such as International Film Festival of India, etc.

The outcome of the joint efforts as per the provisions of the MoU would be enhancing the reach of "Incredible India" campaign of Ministry of Tourism through the medium of cinema and development of synergy between tourism and the film industry.

Investigation into paid news

†4869. SHRI RAVI SHANKAR PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that cases regarding payment of Rs. 1.17 crores under paid news scheme during the last assembly elections have been submitted to the Press Council of India for investigation;
 - (b) if so, the details thereof; and

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(c) the television channels and newspapers against which the said allegations have been levelled?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) to (c) The Press Council of India has not, so far, received any formal complaint regarding payment of Rs. 1.17 crore under paid news scheme during the last assembly elections.

FM Radio Stations

4870. SHRI BASAWARAJ PATIL: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) the number of FM Radio Stations in the country, State-wise;

[†] Original notice of the question was received in Hindi

- (b) the extent to which they are useful for people's awareness and whether any survey has been made in this regard and, if so, the details thereof; and
- (c) the steps taken by the Ministry especially for tribal and undeveloped areas?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) Prasar Bharati has informed that at present, 218 FM Radio stations of AIR are functional in the country. State wise details are given in Statement-I (*See* below).

In addition, 245 FM channels are functioning in the country under existing Phase-II Policy guidelines on expansion of FM radio broadcasting services through private agencies. State-wise, location-wise details are given in Statement-II (*See* below).

(b) All India Radio is one of the most powerful medium of mass communication due to its wide network and easy accessibility. AIR being the public service broadcaster, its FM channel endeavors to generate more awareness among the people by catering rich infotainment programmes which are listener friendly. AIR broadcasts hourly news bulletins from its 24 hours FM Gold network in addition to discussion, talk show, phone-in programmes, interviews, etc on current topics for the awareness of listeners of FM service of All India Radio throughout the country.

As per Radio Audience Survey (RAS) 2012 conducted by Audience Research Unit of All India Radio, the listenership to FM Rainbow is 38.4% & FM Gold is 17.9%, Details of the listenership across the country is given in Statement-III (*See* below).

As regards Private FM radio, the operators are free to decide their programming except for carriage of news and current affairs, subject to compliance to the AIR Code, as per the extant FM radio Phase-II Policy.

No survey has been made in respect of private FM radio stations.

(c) The present AIR coverage is 91.87% by area and 99.19% by population in MW and 29.18% by area and 41.43% by population in FM mode. FM transmitters of various capacities are being installed by AIR at 224 more places throughout the country including tribal and undeveloped areas. After implementation of the schemes, AIR coverage in FM mode is likely to be increased to 38.75% by area and 53.53% by population of the country. In 12th Plan, it is proposed to setup new AIR stations at 278 more places in the country to increase the FM coverage to 90% by

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population including tribal areas, subject to allocation of funds and approval of Planning Commission.

As regards private FM, a New Policy of expansion of FM broadcasting through Private Agencies (Phase-III) has been approved on 07.07.2011 by the Government. Under this special incentives have been proposed for North Eastern States, Jammu and Kashmir and Island territories which are given below:

- · Private FM Radio broadcasters in North Eastern States, Jammu and Kashmir (J&K) and Island territories will be required to pay half the rate of annual license fee for an initial period of three years from the date from which the annual license fee becomes payable and the permission period of fifteen (15) years begins.
- The revised fee structure has also been made applicable for a period of three years, from the date of issuance of Guidelines, to the existing operators in these States to enable them to effectively compete with the new operators.
- · Apart from the fee relaxation, it is further proposed that Prasar Bharati infrastructure would be made available at half the lease rentals for similar category cities in such areas.
- · The limit on the ownership of Channels, at the national level, allocated to an entity has been retained at 15%. However channels allotted in Jammu and Kashmir, North Eastern States and island territories will be allowed over and above the 15% national limit to incentivise the bidding for channels in such areas.

Statement-I State-wise details of existing A.I.R. FM Stations

Sl.No.	State/UT	No. of AIR FM Stations
1.	Andhra Pradesh	15
2.	Arunanchal Pradesh	8
3.	Assam	8
4.	Bihar	7
5.	Chattisgarh	4

Sl.No.	State/UT	No. of AIR FM Stations
6.	Delhi	1
7.	Goa	1
8.	Gujarat	5
9.	Haryana	3
10.	Himanchal Pradesh	13
11.	Jammu and Kashmir	12
12.	Jharkhand	5
13.	Karnataka	14
14.	Kerala	6
15.	Madhya Pradesh	15
16.	Maharashtra	18
17.	Manipur	3
18.	Meghalaya	3
19.	Mizoram	4
20.	Nagaland	3
21.	Orissa	7
, 22.	Punjab	3
23.	Rajasthan	13
-24.	Sikkim	1
25.	Tamil Nadu	11
26.	Tripura	3
27.	Uttar Pradesh	10
28.	Uttarakhand	10
29.	West Bengal	7
30.	Andman and Nicobar Island (UT)	1

Sl.No.	State/UT	No. of AIR FM Stations
31.	Chandigarh (UT)	1
32.	Daman and Diu (UT)	1
33.	L and M Islands (UT)	0
34.	Puducherry (UT)	2
	Total	218

Statement-II State-wise and location-wise details of the No. of Radio Stations

Sl.No	o. State	City	No. of Channels
1.	Andhra Pradesh	Hyderabad	4
		Rajahmundry	1
		Tirupati	2
		Vijaywada	2
		Vishakapatnam	4
		Warangal	1
	TOTAL		14
2.	Arunachal Pradesh	Itanagar	1
	TOTAL		1
3	Assam	Guwahati	4
	TOTAL		4
4.	Bihar	Muzaffarpur	1
		Patna	1
	TOTAL		2
5.	Chandigarh (UT)	Chandigarh	2
	Total		2

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Sl.No	o. State	City	No. of Channels
6.	Chhattisgarh	Bilaspur	1
		Raipur	4
	TOTAL		5
7.	Delhi (UT)	Delhi	8
	TOTAL		8
8.	Goa	Panaji	3
	TOTAL		3
9.	Gujarat	Ahmedabad	5
		Rajkot	3
		Surat	4
		Vadodara	4
	TOTAL		16
11.	Haryama	Hissar	3
		Karnal	2
	TOTAL		5
22.	Himachal Pradesh	Shimla	3
	TOTAL		3
12.	Jammu and Kashmir	Jammu	1
		Sri Nagar	1
	TOTAL		2
13.	Jharkhand	Jamshedpur	3
		Ranchi	4
	TOTAL		7
14.	Karnataka	Bengaluru	7
		Gulberga	1
		Mangalore	3
		Mysore	2
	Total		13

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Sl.No.	. State	City	No. of Channels
15.	Kerala	Cochin	3
		Kannur	4
		Kozikode	2
		Thiruvananthapuram	4
		Thrissur	4
	TOTAL		17
16.	Madhy Pradesh	Bhopal	4
		Gwalior	4
		Indore	4
		Jabalpur	4
	TOTAL		16
17.	Maharashtra	Ahmednagar	2
		Akola	1
		Aurangabad	2
		Dhule	1
		Jalgoan	2
		Kolhapur	2
		Mumbai	7
		Nagpur	4
		Nanded	1
		Nasik	2
		Pune	4
		Sangli	2
		Sholapur	2
	TOTAL		32

Sl.No.	State		City	No. of Channel
18.	Meghalaya		Shilong	2
		TOTAL		2
19.	Odisha		Bhubaneshwar/Cuttak	3
			Rourkela	2
		TOTAL		5
20.	Puducherry (U	JT)	Puducherry (UT)	3
		Total		3
21.	Punjab		Amritsar	3
			Jalandhar	4
			Patiala	3
		TOTAL		10
22	Rajasthan		Ajmer	2
			Bikaner	1
			Jaipur	5
			Jodhpur	3
			Kota	3
			Udaipur	3
		TOTAL		17
23.	Sikkim		Gangtok	3
		TOTAL		3
24.	Tamil Nadu		Chennai	8
			Coimbatore	4
			Madurai	3
			Tiruchi	2
			Tirunelveli	2
			Tuticorin	2
		TOTAL		21

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Unstarred Questions

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Statement-III

Radio audience survey FM Rainbow and FM Gold 2012

Daily Reach Of Rainbow And Gold Channel By Sex And Area 2012

(All figures in percentage)

Sl.No.	Station	Sex			Area		
		Male	Female	Rural	Urban		
1	2	3	4	5	6	7	
FM Ra	ainbow						
1.	Delhi	13.7	11.4	NA	12.7	12.7	
2.	Mumbai	28.3	32.5	NA	29.9	29.9	

^{*} A private FM radio channel at Aizawl is yet to be operationalised.

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1	2	3	4	5	6	7
3.	Chennai	19.4	24.1	NA	21.1	21.1
4.	Kolkata	13.8	18.2	NA	16.0	16.0
5.	Bangluru	41.9	45.7	39.7	48.0	43.8
6.	Lucknow	61.0	61.9	62.3	60.3	61.3
7.	Panaji	40.8	34.6	35.5	40.5	38.0
8.	Jalandhar	55.8	58.0	51.7	61.7	56.7
9.	Kanpur	30.3	15.5	43.7	48.0	45.8
10.	Hyderabad	46.6	45.4	46.3	46.0	46.2
11.	Visakhapatnam	55.3	45.4	53.0	48.0	50.5
12.	Vijayawada	38.5	38.5	27.5	49.5	38.5
13.	Kochi	32.9	24.5	25.0	30.0	27.5
14.	Tiruchirapalli	50.7	51.3	50.5	51.5	51.0
15.	Coimbatore	61.0	55.5	70.0	47.0	58.5
16.	Puducherry	37.1	31.8	38.5	31.0	34.8
17.	Shillong	40.9	54.4	39.0	55.0	47.0
18.	Mussorie	33.7	33.9	26.5	41.0	33.8
19.	Aligarh	37.7	34.5	47.0	27.5	37.3
20.	Srinagar	17.6	17.2	20.0	15.0	17.5
21.	Jammu	15.5	13.6	22.0	8.0	15.0
22.	Kasauli	19.0	24.0	18.0	24.0	21.0
23.	Kurseong	66.5	53.2	49.0	70.5	59.8
24.	Kodaikanal	63.9	65.5	61.8	67.6	64.7
25.	Cuttack	34.8	29.6	35.5	28.9	32.25
	All India Averag	Е 38.3	36.8	41.1	39.1	38.4

NA=Rural area not covered, entire sample taken from the urban area.

Carriage fees from broadcasters

†4871. SHRI RAVI SHANKAR PRASAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the Telecom Regulatory Authority of India has recently, through a notification, given right to Multi System Operators to charge carriage fees from broadcasters;
 - (b) if so, the details in this regards;
- (c) whether common consumers of the country are likely to be benefited from this step; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) and (b) The Telecom Regulatory Authority of India (TRAI) has notified the Telecommunication (Broadcasting and Cable Services) Interconnection (Digital Addressable Cable Television Systems) Regulations, 2012 on 30th April, 2012. The matter relating to charging of carriage fee by the multi system operator has been dealt in these regulations. The relevant provisions thereof are:

- (i) A multi system operator, who seeks signal of a particular TV channel from a broadcaster, shall not demand carriage fee for carrying that channel on its distribution platform.
- (ii) Every multi system operator shall publish in its Reference Interconnect

[†] Original notice of the question was received in Hindi